

**Updated declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 26<sup>th</sup> July, 1997 and re-iterated on 8th July, 2008.**

- A. Name of Judge: **JUSTICE SURESH KAIT**  
 B. Spouse  
 C. Name(s) of Dependent Family Members and relationship:  
 C.1 Dependant No.1:- MOTHER  
 C.2 Dependant No.2: - SON  
 C-3 Dependant No.3: - SON

**A. Details of the Hon'ble Judge**

1. Real Estate (immoveable property):

S.No.	Description	Remarks
a)	Two(2) DDA MIG Flats, North Delhi	Acquired before Appointment
b)	1/8 <sup>th</sup> Share in two ancestral houses at native Village.	
c)	One(1) HIG Society Flat, North Delhi	Acquired before Appointment (owned as Karta of HUF)

2. Investments

2.1 Shares - NIL

2.2 Mutual Funds - NIL

2.3 Deposits & other Financial Investments:

S.No.	Description	Amount	Remarks
a)	Fixed Deposit	Rs. 6,25,000/-	Acquired from rental income in the name of HUF.
b)	LIC – Policy with Annual premium of Rs.9,861/-.	SA -Rs.3,00,000	Both acquired before Appointment.
	Policy with Annual premium of Rs.17536/-.	SA -Rs.1,50,000	
c)	PPF	Rs.8,48,419/-	As on 27.10.2014
d)	GPF	Rs. 2,44,960/-	As on 27.10.2014
e)	Judge's (saving bank account)	Rs. 4,84,605/-	As on 27.10.2014
f)	Judge's ( HUF bank accounts)	Rs. 36,119/-	As on 27.10.2014
g)	Joint account with spouse	Rs.1,64,957/-	As on 27.10.2014
h)	IDFC Infrastructure Bonds	Rs. 20,000/-	Purchased in February, 2012
i)	Deposited with the Jaypee Greens, Sector-128, Noida	Rs.1,36,75,842/-	Deposited on different dates from August, 2014 to

for allotment of two Apartments in joint name with spouse.	October, 2014 out of housing loan, GPF withdrawal and personal savings etc.
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3. Car/SUV registered in the name of the Hon'ble Judge:

S.No.	Description – model –make	Remarks
1	TATA SAFARI DICOR– Base Model - 2008:	Purchased before elevation out of personal savings.

**B. Details of the spouse of the Hon'ble Judge**

1. Real Estate (immoveable property)

S.No.	Description	Remarks
a)	Basement measuring 100 sq. Yards, South Delhi	Acquired jointly with spouse before appointment. However, spouse has relinquished his joint, equal and undivided share.

2. Investments :

- 2.1 Shares - NIL
- 2.2 Mutual Funds - NIL

2.3 Deposits & other Financial Investments:

S.No.	Description	Amount	Remarks
a)	Deposited amount with the Police Officers Multi-State Co-operative Housing Society Ltd. for allotment of a flat in Faridabad.	Rs.36,56,000/-	Deposited on different dates from the year 2005 to 24.11.2014.
b)	Deposited with the Commonwealth Multistate Co-operative Group Housing Society, New Delhi.	Rs.21,000/-	Deposited on 30.04.2014 for membership of the Society.
c)	PLI with monthly premium of Rs.2,175/-	Having face value of Rs. 5,00,000/-	Purchased on : 30.07.05
d)	PPF	Rs.4,04,540	As on 27.10.2014
e)	IDFC Infrastructure Bonds	Rs. 20,000/-	Purchased in February, 2012
f)	Spouse's saving accounts/current account in various banks.	Rs. 4,76,365/-	As on 27.10.2014

3. Car registered in the name of the spouse of the Hon'ble Judge:

S.No.	Description – model –make	Remarks
1	Hyundai - Verna VTVT SX (O) AT 1.6 Model: 2011	Purchased on 14.10.2014 out of personal savings.

Other remarks :No.

**C. Details of the dependents of the Hon'ble Judge**

**C.1 Dependant No.1:- MOTHER**

**C.1.2 Real Estate (Immoveable Property):**

S.No.	Description	Remarks
1.	1/8 <sup>th</sup> Share in two ancestral houses at native Village	

**C.1.3 Investments**

C.1.4 Shares - NIL

C.1.5 Mutual Funds - NIL

**C.1.6 Deposits & other Financial Investments –**

S.No.	Description	Amount	Remarks
a)	Joint saving account with spouse of the Hon'ble Judge.	Rs.75,811/-	As on 27.10.2014

Other remarks :No.

**C.2 Dependant No.2:-SON**

C.2.1 Real Estate (immoveable property) - NIL

**C.2.2 Investments:**

C.2.3 Shares - NIL

C.2.4 Mutual Funds - NIL

**C.2.5 Deposits & other Financial Investments:-**

S.No.	Description	Amount	Remarks
a)	LIC – Policy with Annual premium of Rs.5,174/-	SA – Rs.1,00,000/-	Year of purchase: 1999
b)	LIC – Policy with Annual premium of Rs.25,000/-	SA-2,75,000/-	Year of purchase: 2011

c)	PPF	Rs. 62,891/-	As on 27.10.2014
d)	Judge's Dependant No.2's saving accounts.	3,27,299/-.	As on 27.10.2014

Other remarks :No.

### C.3 Dependant No.3:-SON

C.3.1 Real Estate (immoveable property) - NIL

C.3.2 Investments:

C.3.3 Shares - NIL

C.3.4 Mutual Funds - NIL

### C.3.5 Deposits & other Financial Investments

S.No.	Description	Amount	Remarks
a)	LIC – Policy with Annual premium of Rs.5,174/-	SA – Rs.1,00,000/-	Year of purchase: 1999
b)	LIC – Policy with Annual premium of Rs.25,000/-	SA-2,75,000/-	Year of purchase: 2011
c)	PPF	Rs. 62,891/-	As on 27.10.2014
d)	Judge's Dependant No.3's saving accounts.	Rs.3,31,132/-	As on 27.10.2014

Other remarks :No.

(Suresh Kait, J.)

Date: 6th December, 2014